


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NEESA INFRASTRUCTURE LIMITED
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Neesa Infrastructure Limited U45203GJ2003PLC062049
2. Address of the registered office	Plot No: 278/279, Panchratna Industrial Estate, Opp. Armec Cold Storage, Changodar Ahmedabad GJ 382213 IN
3. URL of website	N.A.
4. Details of place where majority of fixed assets	Ahmedabad
5. Installed capacity of main products/ services	Not Ascertained
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending request to Resolution Professional at neesainfra.insol@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending request to Resolution Professional at neesainfra.insol@gmail.com
10. Last date for receipt of expression of interest	02.09.2023
11. Date of issue of provisional list of prospective resolution applicants	12.09.2023
12. Last date for submission of objections to provisional list	17.09.2023
13. Process email id to submit EOI	neesainfra.insol@gmail.com



CA Premraj Ramratan Laddha
Resolution Professional for Neesa Infrastructure Limited
IBBI Registration No: **IBBI/IPA-001/IP-P00060/2017-18/10138**
Address: 304, Abhijit-3, Mithakhali, Law Garden
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E-mail Id:- premladdha@yahoo.com

Date – 18.08.2023
Place - Ahmedabad

